

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 85 of 2014 &
IA No. 155 of 2014

Dated : 3rd April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)

Versus

G.E.R.C. & Anr.Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Ms. Swapna Seshadri

Counsel for the Respondent(s)

Mr. Amit Kapur

Ms. Apoorva Misra

Mr. Abhishek Munot for R.2

ORDER

Admit. Issue notice. Mr. Amit Kapur, the learned counsel takes notice on behalf of Respondent No.2 and seeks some time to file the reply. Notice be issued to the Respondent No.1 returnable on 06.05.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondent No.1.

Post the matter on **06.05.2014**. In the meantime, reply be filed on or before 25.04.2014 after serving copy on the other side. Thereafter, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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